

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 59 of 2013 & I.A. No. 90 of 2013
And
Appeal No. 116 of 2013 & I.A. No. 185 of 2013**

Dated : 22nd January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Maharashtra State Electricity
Distribution Company Ltd. ... Appellant(s)**

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Ms. Deepa Chawan
Mr. Kiran Gandhi
Ms. Ramni Taneja**

**Counsel for the Respondent(s): Mr. Vishal Gupta
Mr. Kumar Mihir for R.5
Mr. M.G. Ramachandran
Ms. Dipali Sheth for R. 3 & 4**

ORDER

We have heard the learned counsel for the Appellant.

Post the matter for reply submissions of the Respondent on
06.02.2014 as first Part Heard.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/ak